

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 8428 of 2020

Goja @ Goja Sonu @ Sonu Sahjada Petitioner

Versus

The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Arun Kumar Pandey, Advocate

For the Opp. Party : Mr. P.K. Verma, A.P.P.

Through Video Conferencing

6/10.09.2021

1. Learned counsel for the petitioner Mr. Arun Kumar Pandey prays for and is allowed four weeks' time to file supplementary affidavit in the present case.
2. Post this case on 22.10.2021.

(Anubha Rawat Choudhary, J.)

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